

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

I/2

ORDER SHEET

APPLICATION NO. \_\_\_\_\_ OF

Applicant

Respondent (s)

Advocate  
or  
Applicant(s)

Advocate for  
Respondents (s)

Notice to the Registry

Orders Of The Tribunal

**O.A. No. /2005 (Om Prakash & Ors. v. UOI & Ors.)**  
**Date of order: 18.02.2005**

Mr. Hemant Shrimali: Counsel for the applicants.

The learned counsel for the applicants submits that there are number of defects in this case and he would prefer to file separate Original Application in respect of each applicant and permission may be granted for the same. Since the defects have not been removed, the only order that can be passed is regarding declination of registering this case which never debars the party from filing another applications. The Registration of the Original Application, in defect, is declined, accordingly.

*J K Kaushik*

(J K Kaushik)  
Judicial Member.

Part II and III destroyed  
in my presence on 02-1-14  
under the supervision of  
section officer ( ) as per  
order dated 18-12-13

*Section officer (Record)*

*8/1/14*